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Title: Bharatiya Rozgar Samhita, 2022

SHRI FEROZE VARUN GANDHI (PILIBHIT): I beg to move for leave to introduce a Bill to outline the modalities for providing employment to Indian citizens across various departments of Central government and undertakings and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to outline the modalities for providing employment to Indian citizens across various departments of Central government and undertakings and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI FEROZE VARUN GANDHI: I introduce** the Bill.

HON. CHAIRPERSON:

Item 168, Adv. Dean Kuriakose -Not present.

Items 169 to 171, Dr. Sanjeev Kumar Singari - Not present.

Items 172 and 173, Adv. Dean Kuriakose - Not present.

Items 174 to 176, Shri V.K. Sreekandan - Not present.

